



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.2164/2018

This the 22nd day of November, 2019

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Naveen Kumar Sharma
Selection/Group-C
Aged about 28 years
S/o Shri Banwari Lal Sharma
C/o Shri Saurabh
H. No.RZG-315
Raj Nagar-II, Palam Colony, New Delhi.Applicant

(By Advocate : Ms. Neelima Rathore for Shri U. Srivastava)

Versus

1. Union of India through the Chairman Railway Board
Rail Bhawan, New Delhi.
2. The Railway Recruitment Cell through its
Executive Director
Railway Recruitment Board, Rail Bhawan,
New Delhi.
3. The Chairman, Railway Recruitment Board
South Lallaguda
Secunderabad

....Respondents

(By Advocate : Ms. Geetanjali Mohan.)

Order (ORAL)

By Hon'ble Mr. Pradeep Kumar, Member (A)

Respondents mentioned that reliefs sought in the OA have been granted and an appointment offer given to the applicant by South Central Railway and hence the OA become infructuous.



There is no opposition to this. Accordingly, OA is dismissed as become infructuous.

(PRADEEP KUMAR)
Member (A)

(JUSTICE VIJAY LAKSHMI)
Member (J)

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